

All India Majlis-e-Ittehadul Muslimeen

Dar-us Salam, Hyderabad 500 081, India  
Office : 24804947, 24802655, Fax : 24802323  
34 Ashok Road, New Delhi. Ph : 23712208

President

Barrister Asaduddin Owaisi

Member of Parliament

Phone (Resi) : 23225497, 23222278

E-mail : asadowaisi@rediffmail.com

General Secretary :

Syed Ahmed Pasha Quadri

M.L.A. Charolwar

Cell : 9246532303



کلیئرنگ جیسٹریٹس

ڈاک ہاؤس نمبر : 110001  
فون : 23712208 فیکس : 24802323  
34 اشوک روڈ، نئی دہلی فون : 23712208

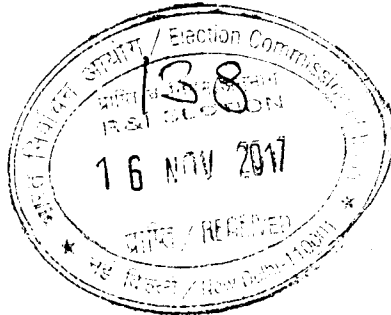
صدر: میر سید اسد الدین اویسی

فون : 23712208 فیکس : 24802323

معاون: سید احمد پاشا قادری

فون : 23712208

Date: 11-11-2017



UP (SK)

To  
The Secretary,  
Election Commission of India,  
Nirvachan Sadan, Ashoka Road,  
New Delhi - 110001.

18/11/17  
PPEMS  
Sir,  
20/11/17

Sub: All India Majlis-e-Ittehadul Muslimeen – A political party registered by the Election Commission of India – Accounts for the financial year 2016-2017 – Reg.

Ref: Letter from the Election Commission of India Lr. No. 76/PPEMS/Transparency/2013 dt. 29-08-2014

I furnish herewith a copy of the Annual Accounts of AIMIM party for the year 2016-17 duly audited by Chartered Accountant along with a copy of Income Tax return acknowledgement submitted in the Income Tax Office on 10-11-2017.

Thanking you,

Yours faithfully,

(SYED AHMED PASHA QUADRI)  
M.L.A. & General Secretary - AIMIM



**HAWALDAR & ASSOCIATES**

**Chartered Accountants**

*WWW.HNAFIRM.COM*



Off : 6460 4902  
Cell : 988 548 8741  
Cell : 9849 013 961



cahawaldar@gmail.com  
catabrezkhan@gmail.com

**INDEPENDENT AUDITOR'S REPORT**

To  
The President,  
A.I.M.I.M,  
Darussalam, Aghapura,  
Hyderabad.

We have audited the accompanying financial statements of **ALL INDIA MAJLIS-E-ITTEHADUL MUSLIMEEN**, which comprise of the income and expenditure account and cash flow statements for the year ended 31<sup>st</sup> March, 2017 and a summary of significant accounting policies and other explanatory information.

Management is responsible for the preparation of these financial statements that give a true and fair view of the financial performance and cash flows of the political party in accordance with the Accounting Standards. This responsibility includes the design, implementation and maintenance of internal control relevant to the preparation of the financial statements that give a true and fair view and are free from material misstatement; whether due to fraud or error.

Our responsibility is to express an opinion on these financial statements based on our audit. We conducted our audit in accordance with the Standards on Auditing issued by the Institute of Chartered Accountants of India. Those Standards require that we comply with ethical requirements and plan and perform the audit to obtain reasonable assurance about whether the financial statements are free from material misstatement.

An audit involves performing procedures to obtain audit evidence about the amounts and disclosures in the financial statements. The procedures selected depend on the auditor's judgment, including the assessment of the risks of material misstatement of the financial statements, whether due to fraud or error. In making those risk assessments, the auditor considers internal control relevant to the political party's preparation and fair presentation of the financial statements in order to design audit procedures that are appropriate in the circumstances.



Cntd..2

**:: 2 ::**

An audit also includes evaluating the appropriateness of accounting policies used and the reasonableness of the accounting estimates made by management, as well as evaluating the overall presentation of the financial statements.

We believe that the audit evidence we have obtained is sufficient and appropriate to provide a basis for our audit opinion.

In our opinion and to the best of our information and according to the explanations given to us, the financial statements give the information required in the manner so required and give a true and fair view subject to the observations enclosed, in conformity with the accounting principles generally accepted in India:

- a) In the case of the Income and Expenditure statement, surplus for the year ended on March 31, 2017.
- b) In the case of the Receipts and Payments statement, the cash flows for the year ended on March 31, 2017.

Place: Hyderabad

Date: 26/10/2017

**For HAWALDAR AND ASSOCIATES.**

**CHARTERED ACCOUNTANTS**

**FRN: 011055**



**C.H. AMANULLA KHAN**

**PARTNER**

**Membership No: 025529**

**ALL INDIA MAJLIS- E- ITTEHADUL MUSLIMEEN**  
**Darussalam, Aghapura, Hyderabad, Telangana.**  
**Receipts and Payments Account for the year ended 31st March 2017**

Receipts	Amount	Amount	Payments	Amount	Amount
<b>To Opening Balance:</b>			By Purchase of Property and Registration Expenses		10612000.00
Cash in hand	0.00		By Tax Deducted at source		13619240.00
Cash at Bank	26663479.66	26663479.66	By Accounting charges		75000.00
To Donations Received		204500.00	By Aid for Coaching and Training		643000.00
To Interest on F.D.R s		10130871.00	By Audit Expenses		46000.00
To Land Rent Received		50000.00	By Eid milaap Expenses		15000.00
To Membership Fee		3850.00	By Election Expenses		714000.00
To Rent (Net)		62543854.00	By Legal expenses		10000.00
To share of Income from Darussalam Board		1300000.00	By Miscellaneous expenses		83000.00
To TDS Excess Deduction reversed		1047074.00	By Office Expenses		11500.00
			Party Recognition Expenses		100000.00
			By Payment for minorities finance corporation loan applications		133000.00
			By Printing and stationery		4000.00
			By Professional charges		95337.00
			By Public Meeting Expenses		209000.00
			By Refreshments		52000.00
			By Salaries		184000.00
			<b>By Travelling Expenses towards:</b>		
			BMC Elections	761161.00	
			UP Elections	1447018.00	
			Others	444894.00	2653073
			<b>By Closing Balance:</b>		
			Cash at Bank	72684478.66	
			Cash in hand	0.00	72684478.66
<b>Total</b>		<b>101943628.66</b>	<b>Total</b>		<b>101943628.66</b>

For All India Majlis-E-Ittehadul Muslimeen

For Hawaldar & Associates  
Chartered Accountants.

FRN:011055

  
Secretary

  
Amanulla Khan C H  
Partner  
MNo:025529

**Secretary**  
**All India Majlis-e-Ittehadul Muslimeen**

**ALL INDIA MAJLIS -E- ITTEHADUL MUSLIMEEN**  
**Darussalam, Aghapura, Hyderabad, Telangana.**

**Income and Expenditure Account for the year ended 31st March 2017**

Expenditure	Amount	Amount	Income	Amount	Amount
To Accounting charges		75000.00	By Donations Received		204500.00
To Aid for Coaching and Training		643000.00	By Interest on F.D.R s		10130871.00
To Audit Expenses		46000.00	By Land Rent Received		50000.00
To Eid milaap Expenses		15000.00	By Membership Fee		3850.00
To Election Expenses		714000.00	By Rent (Net)		62543854.00
To Legal expenses		10000.00	By share of Income from Darussalam Board		1300000.00
To Miscellaneous expenses		83000.00			
To Office Expenses		11500.00			
Party Recognition Expenses		100000.00			
To Payment for minorities finance corporation loan applications		133000.00			
To Printing and stationery		4000.00			
To Professional charges		95337.00			
To Public Meeting Expenses		209000.00			
To Refreshments		52000.00			
To Salaries		184000.00			
<u>By Travelling Expenses towards:</u>					
BMC Elections	761161.00				
UP Elections	1447018.00				
Others	444894.00	2653073.00			
<b>To Excess of Income over Expenditure</b>		<b>69205165.00</b>			
		<b>74233075.00</b>	<b>Total</b>		<b>74233075.00</b>

For All India Majlis-E-Ittehadul Muslimeen

For Hawaldar & Associates  
Chartered Accountants.

FRN:011055

  
Secretary

  
Amanulla Khan C H

Partner

MNo:025529

*Secretary*  
All India Majlis-E-Ittehadul Muslimeen

# INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4, ITR-5, ITR-6, ITR-7 transmitted electronically with digital signature]

Assessment Year  
**2017-18**

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name			PAN		
	ALL INDIA MAJLIS E ITTEHADUL MUSLIMEEN			AAAAA3451C		
	Flat/Door/Block No	Name Of Premises/Building/Village		Form No. which has been electronically transmitted	ITR-7	
	5-6-1TO3	DARUSSALAM				
	Road/Street/Post Office	Area/Locality		Status AOP/BOI		
	DARUSSALAM	AGHAPURA				
	Town/City/District	State	Pin/ZipCode	Aadhaar Number/Enrollment ID		
	HYDEARABAD	TELANGANA	500001			
	Designation of AO(Ward/Circle)			Original or Revised		
	WARD 5(2),HYDERABAD			REVISED		
E-filing Acknowledgement Number			Date(DD/MM/YYYY)			
300578711101117			10-11-2017			
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income			1	0
	2	Deductions under Chapter-VI-A			2	0
	3	Total Income			3	0
	3a	Current Year loss, if any			3a	0
	4	Net tax payable			4	0
	5	Interest payable			5	0
	6	Total tax and interest payable			6	0
	7	Taxes Paid	a	Advance Tax	7a	0
			b	TDS	7b	13619240
			c	TCS	7c	0
d			Self Assessment Tax	7d	0	
e			Total Taxes Paid (7a+7b+7c +7d)	7e	13619240	
8	Tax Payable (6-7e)			8	0	
9	Refund (7e-6)			9	13619240	
10	Exempt Income	Agriculture		10	50052009	
		Others				

This return has been digitally signed by SYED AHMED PASHA QUADRI in the capacity of SECRETARY  
 having PAN CFKPS7904G from IP Address 124.123.50.211 on 10-11-2017 at HYDERABAD

Dsc SI No & issuer 1401084924CN=(n)Code Solutions CA 2014,2.5.4.51=#13133330312c20474e464320496e666f746f776572,STREET=Bodakdev\, S G Road\, Ahmedabad,ST=Gujarat,2.5.4.17=#1306333830303534,OU=Certifying Authority,O=Gujarat Narmada Valley Fertilizers and Chemicals

**DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU**